

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:5293
ANSWERED ON:28.04.2010
PAGLADIA DAM PROJECT
Narah Smt. Ranee

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government has given clearance for construction and execution of Pagladiya Dam Project in Assam;
- (b) if so, the details thereof and the present status of the project;
- (c) the funds allocated by the Union Government for construction of the project during the last three years and the current year, Year-wise;
- (d) whether the construction of the project is being delayed;
- (e) if so, the reasons therefor; and
- (f) the steps taken by the Government for timely completion of the project?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) Yes, Madam,

(b) The Government of India had cleared the construction and execution of Pagladiya Dam project in January 2001 at an estimated cost of Rs. 542.90 crore. Brahmaputra Board had taken up the implementation of the project. The project envisages construction of 26.20 m high and 23 km long earth dam with spillway across river Pagladiya. The project is meant for flood moderation to benefit an area of 40000 hectares, irrigation of an area of 54,160 hectares and generation of power (3 MW). The work for the project is however held up due to non completion of Zirat Survey by State Government of Assam.

(c) Funds allocated by the Union Government during last three years and current year are as under:-

(Rs. In Crore)

Sl No.	Year	Fund Allocated
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1.	2007-08	1.00
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2.	2008-09	2.00
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3.	2009-10	0.50
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4.	2010-11	0.50
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(d) to (f) The work for Pagladiya dam project is delayed due to non-completion of Zirat survey (property assessment) and land acquisition by the State Government of Assam. Efforts are on to sort out the issue in coordination with the Government of Assam as well as Bodoland Territorial Council. In a meeting taken by Chief Secretary, Government of Assam on 23.10.2009, it was decided that Brahmaputra Board should take up investigation for alternative project location near Assam-Bhutan Border in view of socio-political problem at present dam site location. The Brahmaputra board has initiated the investigation work at the alternative location.